

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00129/2020

Jabalpur, this Monday, the 03rd day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahesh Chand Choudhury, S/o Shri R.R.Choudhury
Aged about 60 years, Member, Board of Revenue,
Gwalior (MP)-474001

-Applicant

(By Advocate –**Shri S. Ganguly**)

V e r s u s

1. Union of India, through its Secretary,
Department of Personnel & Training,
New Delhi 110001
2. State of Madhya Pradesh, through its Principal Secretary,
General Administrative Department, Mantralaya
Vallabh Bhawan, Bhopal (M.P.) 482001 **- Respondents**

**(By Advocate –Shri Aditya Narayan Shukla proxy counsel for
Shri Akash Choudhary)**

ORDER (ORAL)

By Navin Tandon, AM:-

The applicant joined the State Administrative Services in the year 1986 and thereafter has been inducted into Indian Administrative Services and was allotted 2001 batch of IAS.

2. He is due for superannuation on 30.09.2020.

3. The applicant submits that it came to the notice that a person junior to him is drawing more salary than him and to that extent he has submitted his representation dated 09.01.2020 (Annexure A-3).

4. The applicant has approached this Tribunal on 27.01.2020.

5. We find that the representation has only been given on 09.01.2020 and to that extent it is pre-mature.

6. At this stage we dispose off this Original Application without going into the merits of the case. However, we expect that the respondents may decide the representation, if any, expeditiously.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member